

Annexure-7

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of CIRP: 5th May, 2021; List of Creditors as on: 31st December, 2021

Operational Creditors (Government Dues)

Sl No.	Details of Claimant		Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Income Tax Department (Central)	Bengaluru, Karnataka	10-08-2021	32,31,92,725.00	32,11,68,909.08	Unsecured	0	0	No	0	0	0	20,23,815.92	0	Interest calculated till 05/05/2021.
2	Income Tax Department, Central Circle	Panaji, Goa	13-08-2021	7,55,67,349.00	7,50,76,038.01	Unsecured	0	0	No	0	0	0	4,91,310.99	0	Interest calculated till 05/05/2021.
3	Goa Electricity Department	Margao, Goa	16-09-2021	56,38,132.00	54,75,283.00	Unsecured	0	0	No	0	0	0	1,62,849.00	0	INR.1,62,849 pertains to the period post CIRP commencement date.
4	Commissioner of State Tax	Panaji, Goa	20-12-2021	1,07,91,427.00	1,07,91,427.00	Unsecured	0	0	No	0	0	0	-	0	
5	Employees Provident Fund Organisation	Regional Office, Goa	23-12-2021	23,05,430.00	21,24,825.40	Unsecured	0	0	No	0	0	0	1,80,604.60	0	Interest calculated till 05/05/2021.
		Total		41,74,95,063.00	41,46,36,482.49								28,58,580.51		